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(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	11736968572	6	11736968572	91.09	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	12	454983851	12	448758254	3.48	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	604	29094455	375	15516115	0.12	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	574	127367959	564	90067932	0.70	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	207144336	5	175061600	1.36	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	160	577872471	141	418395234	3.25	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	1361	13133431644	1103	12884767707	100.00	0	248663936.87	0	